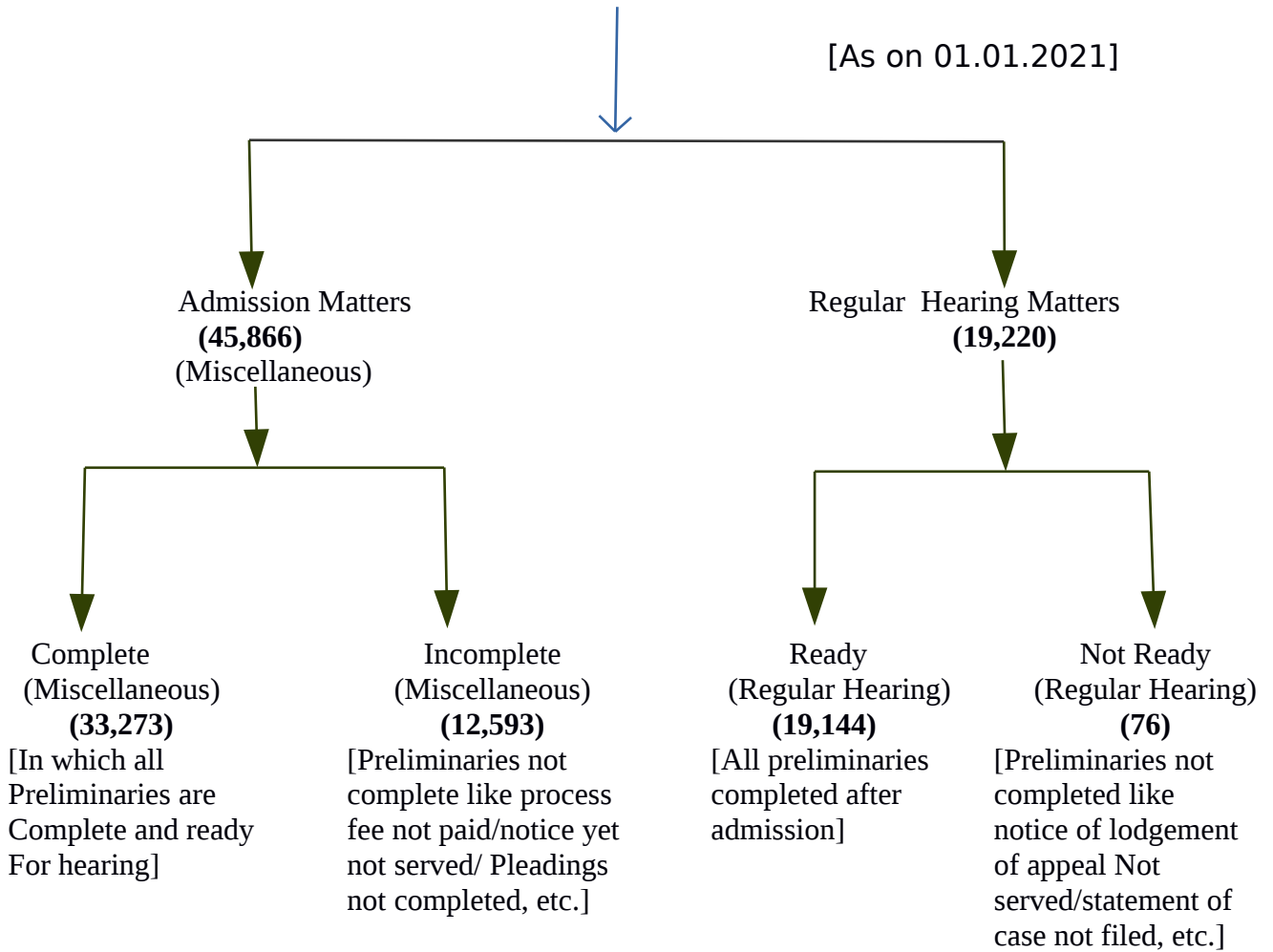


SUMMARY
TYPES OF MATTERS IN SUPREME COURT OF INDIA

Pending Matters -65,086 *

[As on 01.01.2021]



* 19.47 % matters are Incomplete / Not Ready required preliminaries to be completed.

* Number of Constitution Bench matters : 433 (50 main matters + 383 connected matters)

	Total	Main	Connected
Five Judges Bench Matters	283	38	245
Seven Judges Bench Matters	15	7	8
Nine Judges Bench Matters	135	5	130
Total	433	50	383

* Out of 65,086 pending matters, 12,669 matters (12,593 incomplete Miscellaneous matters and 76 Not Ready Regular Hearing matters) are such matters which cannot be listed for 'hearing' before Hon'ble Court.